

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-520**

TP (Co. Act.)-10(PB)/2022 Old CP No.-386/2016

**IN THE MATTER OF:**

Ultratech Cement Ltd.

**.....Applicant**

**Vs.**

Maxout Infrastructure Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 433 and 434

**Order delivered on 03.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Harsh Singh, Adv.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **13.06.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**